

The High Court of Kerala

Kochi- 682031
Dated- 17.04.2018

Proceedings

High Court establishment- filling up the vacancies in the categories of Private Secretary to Judge and Personal Assistant (Selection Grade) to Judge, High Court- orders issued.

Read : 1. Interim Order dated 11.7.2017 of Honourable High Court in W.P.(C) No.22823/2017
2. Article 72 of the Kerala Financial Code Vol- I.
3. Rule 21 of the Kerala High Court Service Rules, 2007.
4. High Court Proceedings No. A5-10335/2018 dated 31.03.2018

Order No.A5- 43891/2015

Consequent to the retirement of Sri.V.S.Venugopalan, Private Secretary(Hr.Gr.) to Judge from service on superannuation on 31.03.2018 A.N., a vacancy has arisen in the category of Private Secretary(Hr.Gr.) to Judge, High Court, w.e.f., 1.4.2018 F.N.

In the light of interim order of the Honourable Court read (1) above, the Honourable then Chief Justice has inter alia ordered that filling up of further vacancies that are likely to arise in the category of Private Secretary (Hr.Gr.) to Judge be deferred for the time being. Thereafter, the vacancies arising in the category of Private Secretary (Hr.Gr.) to Judge are not filled up, instead, promotions are made to the category of Private Secretary to Judge resorting to Article 72 of Kerala Financial Code Vol.I.

In the circumstance, the following orders are issued:

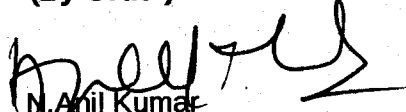
(1) Smt.Latha C.S., Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs.39500-83000 with compensatory allowance of Rs.700/- per month is promoted as Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 with compensatory allowance at the same rate on temporary basis as against the vacancy left unfilled in the category of Private Secretary(Hr.Gr.) to Judge, resorting to Article 72 of Kerala Financial Code Vol.I. Smt.Latha C.S. will hand over the charge of Personal Assistant (Selection Grade) to Judge, High Court to Smt.Jinsy Jen Joseph Thundiparambil, (Sl.No.2), and will take charge as Private Secretary to Judge, High Court from Smt.K.A.Vijaya, Private Secretary(Hr.Gr.) to Judge, High Court forthwith.

(2) Smt.Jinsy Jen Joseph Thundiparambil, Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis, vice Smt.Latha C.S., promoted as Private Secretary to Judge on temporary basis as above.

(p.t.o.)

Smt.Jinsy Jen Joseph Thundiparambil, will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt.Latha C.S., (SI.No.2).

(By Order)


N. Anil Kumar
Registrar General

To

The persons concerned.
The Accountant General (A&E), Kerala, Thiruvananthapuram (3 copies)
The Sub Treasury Officer, Ernakulam
The Joint Registrars, High Court
The Finance Officer, High Court
The Public Relations Officer and Protocol Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Chief Librarian, High Court
The Personal Assistant to the Chief Justice, High Court
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration),
High Court
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court
The IT Section, High Court **(for publishing in the High Court website)**
The A1, A2, A3, A4 & A6 Seats, High Court
The Administrative Records Section, High Court
The File/Stock file.